Production of Raw Silk in Mysore and Jammu and Kashmir

2247. SHRI G. Y. KRISHNAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) what is the annual production of raw silk in Mysore State;

(b) whether Mysore and Kashmir are the two major silk producing States of India and whether these States have decided to make joint effort to promote the interests of the sericulture industry particularly in the production of international grade silk for exports; and

(c) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) The production of raw silk in Mysore in 1971-72 was 17.55 lakh kg.

(b) Yes, Sir.

(c) A proposal is under consideration to promote the output of internationally exportable qualities of raw silk by about 800 metric tons in Jammu and Kashmir, Mysore and West Bengal. The project will be implemented with the assistance of the Food and Agriculture Organisation of the U.N. It has the following broad features:—

1. To produce additional quantity of 800 metric tons of uni/bivoltine internationally acceptable raw silk annually.
2. To export 600 metric tons of livoltine silk to meet the shortage in world silk markets consequent on the withdrawal of Japan as a major supplier of raw-silk to the world markets.
3. To make available high quality of raw silk for export production by the end of five years after intiating the project.

गया काटन मिल में कपड़े का उत्पादन

2248. श्री शंकर दयाल सिंह : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा अपने हाथ में ली गई गया काटन मिल की वर्तमान स्थिति क्या है; और

(ख) मिल में कपड़े का उत्पादन कब तक आरम्भ हो जायेगा और मिल की उत्पादन क्षमता कितनी होगी ?

औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मंत्री (श्री सी० सुब्रह्मण्यम) : (क) गया काटन और जूट मिल, गया जिसका सम्बन्ध संकटग्रस्त कपड़ा मिल (प्रबंध को हाथ में ले लेना) अधिनियम, 1972 की धारा 4(1) के अनुसार सरकार के अधिकार में निहित है, के पट्टदारों ने भारत के उच्चतम न्यायालय से अन्तरिम स्थगन आदेश प्राप्त कर लिया है जिसके अनुसार यथापूर्व स्थिति बनाये रखी जानी है। अत: उक्त अधिनियम के अधीन नियुक्त किये गये अभिरक्षक द्वारा मिल अभी तक चालू नहीं की गई है।

(ख) चूंकि यह मामला न्यायालय के निर्णयाधीन है, अत: मिल में उत्पादन कब से प्रारम्भ हो सकेगा यह बता सकना समय से पूर्व होगा। मिल की अधिष्ठापित क्षमता 20,468 तकुए तथा 588 करघे हैं।

Textile Mills under the National Textile Corporation

2249. SHRI NARENDRA SINGH BISHT: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of textile mills under the management of the National Textile Corporation along with the total capital and their installed capacity; and